

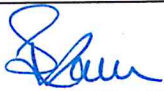
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/89/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies, Andhra Pradesh & Telangana
NAME OF THE PETITIONER(S)	Garuda Polymers Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Andhra Pradesh & Telangana
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. CH. VENKAT REDDY	PCS	csvenkatreddy@gmail.com 9849242304	
DR. S. V. RAMA KRISHNA	Adv.	9848402671	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri.K.Ch.Venkat Reddy, learned PCS and Dr.S.V.Rama Krishna, learned counsel for the petitioner.

The learned counsel for the petitioner is submitted that he is withdrawing the petition to rectify the defects with a liberty to file a fresh application. Separate orders issued.


Member (Technical)


Member (Judicial)